Master Circular

Board of Directors of Primary (Urban) Co-oeprative Banks

Reviews to be submitted to the Board of Directors of Primary (Urban) Co-operative <u>Banks</u>

[Vide paragraph 4]

I. Monthly

- (a) Funds Management
 (b)Position regarding compliance with Cash Reserve/Statutory Liquidity Ratio
- 2. Trial Balance Income/Expenditure Statements
- 3. Comparative position of deposits/advances
- Credit proposals sanctioned under delegated authority including Temporary Overdrafts
- 5 Report on serious irregularities/frauds/misappropriation which have come to light during the month, if any
- 6. Comparative position of overdues

II. Quarterly

1.	Review	of	Deposit	April	July	October	January
Mobilisation/Target/			(1-3)	(4-6)	(7-9)	(10-12)	
Achievement (bank as a whole)					,	,	,

- 2. Branch-wise performance of deposits and advances Targets/ Achievements
- 3. Review of at least 25% of large borrowal accounts (Rs. 5 lakhs and above in case of non-scheduled banks and Rs. 10 lakhs and above in case of scheduled banks - All such accounts to be reviewed within a year)

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4.Review of recovery performance as also action against defaulters		do		
5.Inter-branch Reconciliation /House-keeping position of branches		do		
6. Action taken on major frauds/ serious irregularities7. Review of action taken on internal inspection reports and compliance	April (1-3)	July (4-6) do	October (7-9)	January (10-12)
8. Advances to directors/their relatives - observance of RBI guidelines	May (1-3)	August (4-6)	November (7-9)	February (10-12)
9. Advances to single party/ connected group - observance of RBI guidelines		do		
10. Review of Annual Business Plan	April (1-3)	July (4-6)	October (7-9)	January (10-12)
III. Half-yearly				
Review of capital expenditure vis-à-vis capital budget		January (7-12)		July (1-6)
2. Review of distribution of deposits/ advances and credit deposit ratio		February (7-12)		August (1-6)
3. Review of action taken on concurrent audit report		do		do
4. Review of action taken on the findings of RBI Inspection Report/ Statutory Audit Report		April (10-3)		October (4-9)
5. Review of priority sector/weaker section lendings		do		do

6. Review of performance in mobilisation of deposits under NRE/FCNR scheme	do	do				
7. Review of Merchant Banking Business	do	do				
8. Review of action taken on Audit/ Vigilance Committee of the Directors	do	do				
9. Review of Customer Service	May (10-3)	November (4-9)				
10. Review of security arrangements	do	do				
11. Half-yearly working results/Review of performance of branchesincome and expenditure	August (10-3)	February (4-9)				
IV. Annual						
Review of bad debts proposed to be	e written-off	(April)				
2. Report on frauds and action taken	((April)				
3. Review of foreign exchange busines	ss	(April)				
4. Review of donations made during th	ne year	(April)				
5. Bank's Balance Sheet, Profit & Working results	& Loss A/c.,	(May)				
6. Review of loss making branches		(May)				
7. Analysis of wide variations in expen	diture heads	(May)				
8. Comprehensive note on income recognition, asset classification and provisioning towards non-performing assets (May)						

9. trainin	Review of human resources development and g of staff	(June)
10.	Review of mechanisation and computerization	(June)
11.	Review of branch expansion/pending licences	(July)
12.	Review of Statutory Audit Report	(September)
`	Review of Annual Business Plan 112 indicate the calendar months)	(February)